

**Dictionaries in Regional Languages**

**4248. Shri Ajit Singh Sarhadi:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any scheme has been drawn up to have Dictionaries in different regional languages with English and Hindi equivalents; and

(b) if so, the details thereof?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) No, Sir; but proposals for multilingual dictionaries are considered on merits.

(b) Does not arise.

**Public Employment (Requirement as to residence) Act**

4249. { Shri Hem Raj:  
Shri S. N. Ramaul:  
Shri Naval Prabhakar:

Will the Minister of Home Affairs be pleased to state

(a) whether the Public Employment (Requirement as to Residence) Act, 1957 is due to lapse in 1962;

(b) if so, whether Government propose to extend its life for another ten years, as the people of these backward areas have not been able to come up to the standard of the progressive areas of other States; and

(c) whether Government propose to extend its provisions to the Backward Hilly areas of Punjab?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) No.

(b) and c). Do not arise.

12 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE ACCIDENT TO HOWRAH-PURI EXPRESS**

**Shri Hem Barua (Gauhati):** Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:

"The recent accident to the 8 Up Howrah-Puri Express resulting in the death of one person and injuries to many others."

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** It is a one-page statement? Shall I read it, or shall I place it on the Table of the House?

**Mr. Speaker:** He can always make a summary of it.

**Shri S. V. Ramaswamy:** It is just one page.

**Mr. Speaker:** Then he may read it.

**Shri S. V. Ramaswamy:** On 16th April, 1961, at about 00:20 hours while train No. 8 Up Howrah-Puri Express was passing through Contai Road Station, on Howrah-Waltair Broad Gauge single line section of South Eastern Railway, a few bogies on the train were hit by the projecting portion of the ladder of the Down Starter Signal. The train was stopped by pulling the alarm chain by a Passenger from a bogie in which some passengers had received serious injuries. As a result of this accident, one passenger was killed on the spot and 21 passengers sustained injuries, out of whom 14 were grievously hurt and other seven with minor injuries. There was no major damage to Railway property.

The injured persons were rendered first aid on the spot.

I am skipping over the second paragraph. The Government Inspector of Railways has held a statutory enquiry

into this accident on 18-4-61. His findings are awaited.

I am laying the statement on the Table of the House.

[The second paragraph of the Statement is reproduced below—Ed.]

The injured persons were rendered first aid on the spot. Three seriously injured persons and the remaining 7 with simple injuries were allowed to continue their journey under the care of a Railway doctor as they insisted to proceed to their destinations at their own risk. Out of the remaining 11 seriously injured persons admitted into the Railway hospital at Kharagpur, two persons have been discharged on their respective risk bond and the remaining nine injured persons in the hospitals are progressing well.

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12:03 hrs.

RE: STATEMENT ON SHORTAGE OF  
POWER IN CALCUTTA

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):** Before laying the Statement, I want to bring to your notice one thing, and would like to know what we should do in such circumstances. Just now, I have received information which is at variance with the information which is contained in this statement. It is to the effect that the second unit also in Durgapur power station has been set right and that it will commence generation from today. But in the statement, it is stated otherwise, namely, that it will take a week or so. So, shall I make an informal amendment to the statement or what?

**Mr. Speaker:** He may make a revised statement tomorrow.

**Hafiz Mohammad Ibrahim:** So, could I lay a revised statement on the Table of the House tomorrow? (*Interruptions*).

**Mr. Speaker:** He can correct the statement and revise it and place it on the Table tomorrow.

**Shri A. C. Guha (Barsat):** If the hon. Minister can make a short oral statement now as to the overall position at present, and make a long statement tomorrow, it would be all right.

**Shri Prabhat Kar (Hooghly):** It is a very important and urgent matter Sir. According to his last statement, the hon. Minister said that the second unit would come into operation in about a week or so. Now, he has got the information that it will commence work in a day or two. How are we to know the exact position unless he gives us an idea about the latest position? (*Interruption.*)

**Hafiz Mohammad Ibrahim:** What I said was that this morning that unit has also started giving power. In the statement, it is said that the generation of power will take a week or so.

Several Hon. Members rose—

**Mr. Speaker:** Order, order. I am sure all hon. Members are interested in seeing that the unit starts working.

**Shri A. C. Guha:** I think it will be important to know what is exactly the overall position today. Something has been mentioned in the written statement which he is not laying on the Table today. But something is added to that statement which will be placed on the Table tomorrow. It is desirable that we know today's position. (*Interruption.*)

**Mr. Speaker:** Order, order. I am not going to allow such things. There is an end or limit to this kind of enquiry. The hon. Minister says that he agreed to make a statement today, but after coming here, he gives good news to the House that the engine is working. He wants, in the light of that, to revise the statement. What will happen tomorrow, till he makes a statement? I am afraid some hon. Members proceed to make merely complaints against the Minister rather than get information.